GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 2589

TO BE ANSWERED ON THE 11TH AUGUST, 2021/ SRAVANA 20, 1943 (SAKA)

HEAVY RAINS AND FLOODS

2589. SHRI SANJAY RAUT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether many States in the country have been affected by heavy rains and floods in month of July, 2021;

(b) if so, the number of persons killed, injured and missing along with the extent of damage to property reported and the estimated monetory loss, particularly in Maharashtra;

(c) the details of proposals received from the State Governments to compensate the said losses and the assistance sanctioned and released by the Union Government along with the criteria adopted for sanction of assistance, State-wise; and

(d) the measures taken to evolve a permanent mechanism to deal with such calamities in future?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a): Yes Sir.

(b): As per information received from the States and Union Territories,

including Maharashtra, the details of loss of lives and damage to property

due to hydrometeorological calamities, including heavy rains/floods during

the year 2021-22 are at Annexure.

(c): No proposal has been received from any State, seeking additional financial assistance from National Disaster Response Fund (NDRF) due to heavy rains and floods during the current financial year 2021-22.

-2-

It is mentioned that, the primary responsibility of disaster management, including undertaking disbursal of relief to affected people, rests with the State Governments. The Central Government supplements the efforts of the State Governments and provides requisite logistic and financial support. For providing relief to the affected people in case of 12 notified natural disasters, State Disaster Response Fund (SDRF) is placed at the disposal of the State Governments. Additional financial assistance is provided from National Disaster Response Fund (NDRF) in case of disaster of 'severe nature'. During the current financial year 2021-22, the first installment of Central share of SDRF amounting to Rs. 8873.60 crore to all States, including Rs. 1288.80 crore to Maharashtra, has already been released in advance on 29th April, 2021.

The allocation of SDRF to States is based on the recommendations of successive Finance Commissions, set up under Article 280 of the Constitution, from time to time. Further, the disbursal of assistance is governed by the Guidelines and Items and Norms of assistance from SDRF

119

and NDRF, which are framed in consultation with all Stakeholders, including States and which are available on Ministry of Home Affairs website <u>https://ndmindia.mha.gov.in/images/NDRFSDRF_06042017.pdf</u> and <u>https://ndmindia.mha.gov.in/images/pdf/SDRF-NDRFNorms-</u>

-3-

dated8april2015.pdf, respectively.

As per laid down procedure, a three tier system is followed for calculation of the additional financial assistance from NDRF. Firstly, an on-the-spot assessment is made by an Inter-Ministerial Central Team (IMCT), comprising of representatives of sectoral Ministries/Departments, alongwith officials of the State concerned. The report of IMCT is then considered by the Sub-Committee of National Executive Committee (SC-**NEC)** chaired by Union Home Secretary and consisting of representatives of various Ministries concerned. Subsequently, the recommendations of SC-NEC are considered and approved by the High Level Committee (HLC) chaired by Hon'ble Union Home Minister and consisting of Union Finance Minister, Union Agriculture Minister and Vice-Chairman, NITI Aayog as Members. Quantum of funds is released from NDRF after approval of HLC. Further, the financial assistance under SDRF/ NDRF, in the wake of notified natural disasters, is given by way of relief and not for compensation of loss as suffered/claimed.

120

(d): There are institutional mechanisms at the national, state & district level in the country for coordination of all the concerned agencies of Central/ State Government for effective management of natural disasters including heavy rains and floods. Central Government has established a robust early warning system and has significantly enhanced the accuracy of weather forecasts. Forecasting agencies are continuing their efforts for the improvement of warning and dissemination systems vigorously. Mock exercises and community awareness programmes are being regularly conducted to educate people to reduce/ minimize the losses during/ impending natural disasters in the country.

The measures taken by the Central and State Governments have significantly improved disaster management practices, preparedness, prevention and response mechanism resulting in significant reduction in casualties during natural calamities, in the country. Further, strengthening of the disaster management is a continuing and evolving process of the governance.

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121

R.S.US.Q NO. 2589 FOR 11.08.2021 ANNEXURE

Details of damages as reported by States/ UTs due to hydrometeorological calamities including rain and floods during the year 2021-22

(provisional)

SI.No.	Name of State	2021-22 (As on 05.08.2021)		
		Lives lost (No.)	Houses (No.)	Crops area (in ha.)
1.	Andhra Pradesh		1256	16643.74
2.	Arunachal Pradesh	4	54	2549.50
3.	Assam	-	-	25.46
4.	Bihar		-	-
5.	Chhattisgarh	11	780	-
6.	Goa	3	2040	227.00
7.	Gujarat	21	1090	-
8.	Haryana	4	-	-
9.	Himachal Pradesh	37	698	-
10.	Jharkhand	-	-	-
11.	Karnataka	40	15552	208686.00
12.	Kerala	56	6385	20259.12
13.	Madhya Pradesh	57	460	-
14.	Maharashtra	306	22	-
15.	Manipur	-	-	-
16.	Meghalaya	1	1403	7.50
17.	Mizoram	-	-	-
18.	Nagaland	1	738	0.40
19.	Odisha	-	169	-
20.	Punjab	9	46	2118.19
21.	Rajasthan	63	30	-
22.	Sikkim	-	9	-
23.	Tamil Nadu	19	434	21.98
24.	Telangana	-	-	-
25.	Tripura	4	1646	213.15
26.	Uttar Pradesh	19	643	7619.58
27.	Uttarakhand	16	387	-
28.	West Bengal	-	-	-
Total		671	32833	258371.62
